

S. No.	State	<i>7th plan targets on the basis of Annual Plans discussions as approved by planning Commission</i>
1	2	3
16.	Mizoram	120
17.	Nagaland	109
18.	Orissa	6204
19.	Punjab	—
20.	Rajasthan	4784
21.	Sikkim	163
22.	Tamil Nadu	9
23.	Tripura	717
24.	Uttar Pradesh	15992
25.	West Bengal	10159
Total		80971

[*Translation*]

Action Taken on Representations

5056. SHRI RAMASHRAY PRASAD SINGH
SHRI RAJ MANGAL MISHRA:

Will the Minister of RAILWAYS be pleased to state

(a) whether people are allowed to meet him at his residence to seek redressal of their grievances.

(b) if so, the number of representations

received by him and the number of cases disposed of so far, and

(c) the number of cases still pending?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c). No separate record of receipt and disposal of grievances received at the residence is maintained. However, between December 8, 1989 and April 11, 1990, 22,897 grievances/ representation were received by the Minister and these were forwarded to various Directorates for examination/ disposal.